

ITEM NO.120

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 98350/2023 - EXEMPTION FROM FILING O.T.

Date : 23-01-2025 This matter was called on for hearing today.

CORAM HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Sulaiman Mohd. Khan, Adv. (NP)
Mrs. Taiba Khan, Adv. (NP)
Mr. Bhanu Malhotra, Adv.(NP)
Mr. Gopeshwar Singh Chandel, Adv.(NP)
Mr. Abdul Bari Khan, Adv.(NP)
Mr. Rohit Amit Sthalekar, AOR(NP)

For Respondent(s) Ms. Garima Prashad, Sr. A.A.G.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the appeals after six weeks.

In the meanwhile, the respondent-State is directed to
consider the case of the appellant - Arjun for remission

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR